

Plan to clean the polluted river, to be funded by the Overseas Environment Cooperation Fund, Japan, through a soft loan of 17.77 billion yen;

(b) if so, the details of the plan and terms of the Japanese loan; and

(c) the time by which it is scheduled to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) A loan agreement was signed on December 21, 1992 between the Overseas Economic Cooperation Fund (OECF) of Japan and the Government of India to finance the Yamuna Action Plan. As per this agreement, OECF has extended a loan of Japanese Yen 17.77 billion for pollution abatement works of river Yamuna.

(b) The action plan aims at improving the water quality of the river Yamuna by undertaking such works as interception & diversion of domestic sewage, construction of sewage treatment plants, low cost toilets, bathing ghats, improved wood crematoria and works of afforestation, public awareness etc. The OECF funded Yamuna Action Plan covers 15 towns out of which 6 are in Haryana and 8 in Uttar Pradesh besides Delhi. The loan bears an interest rate of 2.6% with a repayment period of 30 years.

(c) The Scheme is targetted to be completed by 31.12.1999.

S.T.D. Facility

1723. SHRI SURESH CHANDEL:
SHRI NARENDRA BUDANIA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether members of the Telecom Advisory Committee of the States are provided with STD facility; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) Yes, Sir.

(b) Does not arise in view of (a) above.

MTNL Report on Restructuring

1724. SHRI AMAR PAL SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the MTNL has engaged three international consultancy firms to submit reports on the restructuring its organisation;

(b) if so, the details thereof;

(c) the deficiencies which compelled MTNL for such a move; and

(d) the steps proposed to be taken to improve and speed up the productivity of MTNL and improve its financial and material management?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) No Sir.

(b) and (c) Not applicable in view of answer to (a).

(d) In order to improve the material management functions in the Nigam, a case is under process to award Indian Institute of Material Management (IIMM), New Delhi, an All India body of professionals dealing with Materials Management & Inventory Control, to simplify, rationalise and re-structure the purchase policy and practices, as well as, to computerise the functioning of MM Cell in MTNL. In addition to improve the financial management of the company, a proposal is on the anvil to streamline the Financial Management System in the country. M/s Tata Consultancy Services has been engaged to introduce a modern Financial Management System. Further, for organisational restructuring of its management and executive functions, MTNL is proposing to entrust the consultancy work to Administrative Staff College, Hyderabad, as soon as complete delinking from DOT takes place.

Public Telephones in Rural Areas

1725. COL. SONA RAM CHOUDHARY :
SHRI PRABHASH CHANDRA TIWARI :
SHRI G. GANGA REDDY :
SHRI SURENDRA PRASAD YADAV
(JHANJHARPUR) :
SHRI RANJIB BISWAL :
SHRI RAM NARAIN MEENA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the details of National Telecom Policy for setting up village public telephones;

(b) whether the Government have made a plan to provide public telephones to each and every villages in the country;

(c) if so, the number of villages so far provided with public telephones, State-wise;

(d) the reasons for not providing telephones in the remaining villages;

(e) the target set up for village public telephones and achievements made in this regard during the last three years;

(f) the manner in which the target is likely to be achieved; and

(g) the details of estimated cost incurred on installation of telephone in the rural and far flung areas?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) to (d) The objectives of the 'National Telecom Policy' 94, is to provide a telephone to all the villages by 1997. This has to be done by DOT and the private operators in Basic Telecom services. As the entry of Private operators has been delayed and DOT has not met its targets fully, it is expected that it would be possible to cover all the villages by the end of 9th Five Year Plan.

The number of villages provided so far with public telephones, circle-wise is given in the enclosed statement.

(e) The last three years' targets and achievements are as follows :

| Year | Target | Achievement |
|---------|--------|-------------|
| 1995-96 | 105000 | 31497 |
| 1996-97 | 75000 | 56719 |
| 1997-98 | 83000 | 42855 |

(f) It is planned to cover all the remaining villages during the Ninth Five Year Plan by combined efforts of Department of Telecom as well as contribution made by the private basic telecom service operators.

(g) The estimated cost of installation of a village public telephone using MARR system technology is Rs. 80,000/- on an average on all India Basis.

Statement

Total No. of Villages, Villages provided with Village Public Telephones

| Sl. No. | Circles | Total Villages on 1/4/97 | Cumulative Villages covered as on 31.3.98 |
|---------|---------|--------------------------|---|
| 1 | 2 | 3 | 4 |
| 1. | A&N | 292 | 141 |
| 2. | AP | 29460 | 22838 |
| 3. | AS | 22224 | 10348 |
| 4. | BH | 79208 | 18184 |
| 5. | GJ | 18125 | 13923 |
| 6. | HY | 7018 | 6705 |
| 7. | HP | 16997 | 6579 |
| 8. | JK | 6453 | 2490 |
| 9. | KT | 20724 | 20870 |
| 10. | KL | 1530 | 1530 |
| 11. | MP | 71526 | 39245 |
| 12. | MH | 40430 | 29211 |
| 13. | NE | 14197 | 3610 |
| 14. | OR | 46989 | 18575 |
| 15. | PB | 13252 | 12834 |
| 16. | RJ | 37889 | 20594 |
| 17. | TN | 20196 | 19568 |

| 1 | 2 | 3 | 4 |
|-------|-------|--------|--------|
| 18. | UPE | 75462 | 32012 |
| 19. | UPW | 37106 | 16154 |
| 20. | WB | 38337 | 14142 |
| 21. | CA | 468 | 443 |
| 22. | Delhi | 191 | 191 |
| Total | | 604374 | 310687 |

VHPTs/HPTs/LPTs In the Country

1726. DR. LAXMINARAYAN PANDEY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the details of Very High Power, High Power and Low Power Transmitters functioning in the country at present, State-wise;

(b) the details of each of the said transmitters on which installation of work is in progress location-wise alongwith the cost involved therein and the time of their completion; and

(c) the details of such transmitters proposed to be set up during the current financial year, location-wise?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ) : (a) Statement-I is enclosed.

(b) Statement-II showing transmitters for which installation work is in progress is enclosed. Approximate cost of setting up of a High Power Transmitter (HPT) is about 10.00 crores while that of a Low Power Transmitter (LPT) is about Rs. 1.00 crore. The approximate cost of a Very Low Power Transmitter (VLPT)/Transpose is about Rs. 75.00 lakhs. Lead time involved in completion is about 3-4 years for HPT Projects and 1-2 years for LPT Projects.

(c) Out of the list of locations provided in the statement referred to in part (b) of the question, approximately 9 HPTs and 100 LPTs/VLPTs are targeted to be completed during the current financial year.

Statement-I

Doordarshan Network (As on. 31.5.1998)

| S.No. | State/U.T.s | TV Transmitter (Primary Channel) | | | | | TV Transmitters Other than Primary Channel | | | |
|-------|-------------------|-------------------------------------|------|-------|-------|-------|---|------|-------|-------|
| | | HPTs | LPTs | VLPTs | Tran. | Total | HPTs | LPTs | VLPTs | Total |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1. | Assam | 3 | 19 | 1 | 1 | 24 | 0 | 2 | 0 | 2 |
| 2. | Andhra Pradesh | 8 | 55 | 6 | 1 | 70 | 1 | 0 | 0 | 1 |
| 3. | Arunachal Pradesh | 1 | 2 | 35 | 0 | 38 | 0 | 1 | 0 | 1 |
| 4. | Bihar | 5 | 40 | 1 | 1 | 47 | 0 | 1 | 0 | 1 |
| 5. | Goa | 1 | 0 | 0 | 0 | 1 | 0 | 1 | 0 | 1 |
| 6. | Gujarat | 4 | 42 | 3 | 2 | 49 | 1 | 1 | 0 | 2 |